

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

CUSTOMS Appeal No. 10278 of 2020-DB

[Arising out of Order-in-Original/Appeal No MUN-CUSTM-000-APP-114-116-19-20 dated 09.09.2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

SADGURU THINNERS

...Appellant

Plot No. 3-4, Khasra No. 43/4, Village: Mudrapura,
P.O. Nalkhurd
Amritsar, Punjab
VERSUS

C.C.-MUNDRA

...Respondent

Custom House,
Near Balaji Temple,
Kandla, Gujarat

Appearance:

Present for the Appellant : Shri Vikas Mehta, Consultant

Present for the Respondent: Shri A R Kanani, Superintendent (AR)

CORAM:

HON'BLE MR. RAJU, MEMBER (TECHNICAL)

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

Date of Hearing/ Decision : **09/09/2024**

The appeal is disposed of. For order, see order of date in Customs Appeal
No. 12956 OF 2019.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)